GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO. 269 TO BE ANSWERED ON 24th June 2019

Merger of Educational Schemes

269. SHRI G.M. SIDDESHWAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Ministry has decided to merge SSA (Sarva Shiksha Abhiyan), RMSA(Rashtriya Madhyamik Shiksha Abhiyan) and Centrally Sponsored Scheme on Teacher Education under the Samagra Shiksha Abhiyan;
- (b) if so, the reasons therefor;
- (c) whether it would lead to losing of jobs by people working on contractual basis and outsourcing under SSA, particularly in Karnataka where more than two hundred people would lose their jobs due to above merger; and
- (d) if so, the steps taken/to be taken by the Government to protect them?

AN S W E R MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

(a) to (b): Yes, Sir. The Central Government has launched an Integrated Scheme for School Education- Samagra Shiksha, from 2018-19 which subsumes the erstwhile centrally sponsored schemes of Sarva Shiksha Abhiyan, Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education Scheme (TE). It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education. The Scheme for school education 'Samagra Shiksha' envisages the 'school' as a continuum from primary, upper primary, secondary to higher secondary levels. It has been observed that separate schemes have created an artificial divide of levels i.e., elementary and secondary within the "School Education Sector". This may have led to a duplication of efforts towards implementing similar interventions and achieving similar objectives. A single programme will lead to an optimal utilization of budgetary allocations and effective use of human resources and institutional structures.

(c) & (d): Education is in the Concurrent List of the Constitution, a majority of the schools are under the jurisdiction of respective States and Union Territories (UT). Hence, the recruitment, service conditions and redeployment of teachers and other staff are primarily in the domain of respective State Governments and UT Administrations. As per information received from State Government of Karnataka, the State Government Order has specified the posts for the office of the State Project Director, District office, and Block office. As per the Karnataka Government Order, 150 District Primary Education Programme (DPEP) posts and 743 outsourced posts have been continued under Samagra Shiksha.
